

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 70 of 2014

Dated : 24th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Indian Power Corporation Ltd. Appellant (s)

Versus

West Bengal Electricity Regulatory CommissionRespondent (s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Ms. Shruti Verma

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Pratik Dhar

ORDER

Now it is submitted that the final Order has been passed by the State Commission on 07.07.2014 on the basis of the show cause notice issued by the Appellant.

Mr. Buddy A. Ranganadhan, the learned counsel for the Appellant submits that he has to challenge that Order by initiating separate proceedings.

Both the learned counsel agree that this matter can be kept pending for some time.

Post the matter on **28.08.2014.**

**(Rakesh Nath)
Technical Member
Ts/kt**

**(Justice M. Karpaga Vinayagam)
Chairperson**